

- India dated the 24th January, 1992 under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act 1987 [Placed in Library See No. LT-1620/92]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act. 1956:-
- (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1990-91.
- (ii) Annual Report of the State Farms corporation of India Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above [placed in Library See No LT-1621/92]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 1990-91.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT- 1622/92]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Cochin for the year 1990-91, under sub-section (4) of section 15 of the Coconut Development Board Act, 1979.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the coconut Development Board, Cochin, for the year 1990-91 together with Audit Report thereon, under sub-section (4) of section 17 of the Coconut Development Board Act, 1979.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coconut Development Board, Cochin, for the year 1990-91.
- (7) A Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (6) above. [Placed in Library See No. LT-1623/92]

Report of the comptroller and Auditor General of India for 1991 (No. 9. of 1991) Union government (Commercial) Nagaland Pulp and Paper Company Limited

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON):i beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1991 (No. 9 of 1991) Union government (commercial ) Nagaland pulp and paper company Limited under article 15 (1) of the Constitution [Placed in Library See no LT-1624/92]